

(b) the work is expected to be completed by October, 1989.

(c) and (d). The secondary runway will be available for aircraft operation when the main runway is closed, except when the work is undertaken at the intersection of the two runways. Although the secondary runway is not equipped with ILS, Instrument approaches/let downs are available at this runways. In case of emergency or poor visibility, the main runway will be kept operational by deferring the work. the safety of aircraft landing will not be , therefore, compromised.

Achievement in the field of Electronics

5546. SHRI KAMLA PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether one of the aims of the Seventh Plan document was to reduce the prices of the electronic goods and to keep abreast of the technological development taking place in the world;

(b) the extent to which the target in the above spheres has been achieved so far together with the reasons for not achieving the desired results; and

(c) the details of the steps taken to achieve them in the remaining part of the Seventh Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). One of the aims of Seventh Five Year Plan was to reduce the cost of production of electronic items but no specific targets for the same were set. In the fast changing area of electronics technology several external factors like international trade and monetary movements, expanding scales of production of the leading international companies etc. have differing impacts on prices of local

electronic items. However, several fiscal and policy measures have been taken which had favourable effects on prices of some sectors of electronics production within the constraints of the factors outlined above.

Declaration of Trivandrum Airport as International Airport

5547. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there has been a constant demand for declaring Trivandrum Airport as an International Airport;

(b) if so, whether this proposal was considered by Government;

(c) whether it is a fact that the International Airports Authority have favoured the upgradation; and

(d) if so, Government's decision thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). A traffic survey conducted by IAAI in 1985 had revealed that Trivandrum Airport has a weekly International passenger traffic of 7900. Limited international operations by Indian Airlines and Air India have already been permitted from Trivandrum Airport to take care of the traffic requirements. Since the existing four international airports are considered adequate to handle the present level of international traffic to and from India, there is no proposal to declare Trivandrum Airport as an International Airport.

Beach Resorts In Kerala

5548. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: